

of 1317 such cases have been reported by DDA, MCD, Cantonment Board and NDMC during this period.

(b) and (c) Action taken in this regard includes the lodging of FIR with the police, removal action against encroachments ; launching of eviction proceedings, etc.

Preventive action in this regard includes increased surveillance ; activising watch & ward arrangements ; putting up of fencing/ boundary walls ; accountability of the enforcement staff and their mobility for intensive patrolling. Under the instructions of the Lt. Governor of Delhi, a Control Room has also started functioning to facilitate prompt reporting of unauthorised construction/encroachment by the public.

Stoppages of trains at Tindivanam Railway Station

439. SHRI TINDIVANAM G. VENKATRAMAN : Will the Minister of RAILWAYS be pleased to state:

(a) whether orders have been issued for the stopping of the 6717 and 6718 Tndfan Express, 6103 and 6104 Muthu Nagar Express, 6119 Nellai Express and 61Q6 Quilon Express from Madras to Villupuram and Villupuram to Madras at Tindivanam Railway Station on the Petition of citizens of Tindivanam, letter from President Railway Users Association and an MP's recommendation dated the 29th January, 1990 in this regard ; and

(b) if not, by when the orders are likely to be issued and executed by the Railways ?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) : (a) No, Sir.

(b) It has not been found feasible to stop these trains at Tindivanam.

Clearance to Tripartite agreements between Managements and Labour

440. SHRI E. BALANANDAN : Will the Minister of LABOUR be pleased to state:

(a) whether . it is a fact that many agreements entered into between the management, Government and labour in the public sector are not being implemented, since these are not cleared by the BPE and the Ministry of Finance;

(b) if so, the sector-wise details thereof ; and

(c) what steps are being taken to get these cleared for implementation?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Production of foodgrains

441. SHRI S.K.T. RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state:

(a) the annual production of foodgrains during the years 1987-88, 1988-89 and 1989-90; and

(b) what steps are being taken by Government to maintain the appreciable growth rate of food-grains production?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) The estimates of pro-